

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 22376/2017

(Arising out of impugned final judgment and order dated 14-01-2016 in WP No. 84/2000 passed by the High Court of Judicature at Bombay at Nagpur)

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PRAVIN

Respondent(s)

(IA No. 73518/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 73516/2017 - EXEMPTION FROM FILING O.T. and IA No. 127912/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-11-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Sachin Patil, AOR
Mr. Rahul Chitnis, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

For Respondent(s) Mr. Chetan S. Dhore, Adv.
Ms. Ankita Chaudhary, Adv.
Ms. Himanshi Shakya, Adv.
Mr. Umakant Mishra, Adv.
Ms. Archana Pathak Dave, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List the matter in the 4th week of January, 2022.

(RAJNI MUKHI)
COURT MASTER (SH)

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER